

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIRST REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Fifty-first Report.

2. The Committee met on the 24th November, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 27th November, 1964.

3. The Members whose resolutions had been included in the List of Business for the 27th November, 1964 had been invited to present their views on the resolutions before the Committee. Sarvashri T. H. Sonavane and Hukam Chand Kachwai attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding National integration. | 2 hours. |
| (2) Resolution regarding Goa. | 1½ hours. |
| (3) Resolution regarding Nuclear weapons. | 1½ hours. |
| (4) Resolution regarding Prices of food-grains. | 1 hour. |

S. V. KRISHNAMOORTHY RAO,

November 24, 1964.
Agrahayana 3, 1886 (Saka)

Chairman,
Committee on Private Members'
Bills and Resolutions.